

(b) if so, the details there of ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) CIL has proposed to finance the purchase of major equipments for replacement by internal resources and commercial borrowings from demestic and / or external sources.

(b) CIL has processed for procurement of major equipment for 1995-96 valued at Rs. 373 crores from its internal resources. Besides, a global tender for procurement of equipment with suppliers credit has been floated also to cover partial needs of equipment in 1995-96 and 1996-97 valued at Rs. 1000 crores, approximately. CIL is also arranging for four sets of PSLW faces from China at cost of 32.665 Million US \$, through 15% initial payments and 85% as credit to be repaid in 24 half yearly instalments.

#### **Hurriyat Office in Delhi**

813. SHRI GURUDAS KAMAT : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether Hurriyat has opened its office in Delhi;
- (b) if so, the details thereof;
- (c) whether the Government are aware of the activities being run by its office;
- (d) if so, the details thereof; and
- (e) the action taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) to (e) According to available information the J & K All Parties Hurriyat Conference has had an office in Delhi since August 1995 in premises hired by Shri Shabir Shah. It recently held a function at Pragati Madian, New delhi, to formally inaugurate its Delhi office in the name of "Kashmir Awareness Bureau", which is meant ostensibly to spread awareness about the aspirations and sentiments of the residents of Kashmir, and explain why it is opposed to elections in the State. Apart from members and representatives of the Hurriyat conference other persons including S/Shri Inderjit Gupta, I.K. Gujaral, Ved Bhasin, and Balraj Puri are also reported to have attended and addressed the function.

The Government is keeping a watch on the activities of the organisation, and action as may be deemed necessary and appropriate will be taken.

#### **World Telecom Organisation, 1995**

814. SHRI ANNA JOSHI : Will the Minister of COMMUNICATIONS be pleased to state :

- (a) whether he has recently visited Geneva to attend the meeting of the "World Telecommunication Organisation" Telecom'95;
- (b) whether he offered further liberalisation, to attract more private foreign investment in the secotr

(c) if so, the details thereof; and

(d) the advantages to the country as a result of this participation ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Sir, Minister of Communications has visited Geneva for attending Telecom' 95.

(b) No, Sir.

(c) and (d) Does not arise in view of (b) above.

#### **Additional Funds for Completion of Projects**

815. SHRI BOLLA BULLI RAMAIAH : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state

(a) whether the Union Government propose to make a provision for additional funds during 1996-97 to ensure the timely completion of 261 projects which are likely to be commissioned during the Eighth Five Year Plan;

(b) if so, the details thereof sector-wise; and

(c) the latest estimated cost of these projects ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BALRAM SINGH YADAVA) : (a) The allocation of additional fund for the projects for the year 1996-97 will be finalised by the Planning Commission after the completion of the discussion with the Central Ministries/Departments. The number of proejects likely to be commissioned during the Eighth Plan period has been 254 as assessed on 1.7.1995.

(b) Do not arise

(c) The latest estimated cost of 254 proects is Rs. 78,879.22 crores.

#### **Bombay Bomb Blast**

816. DR. SHRIMATI K.S. SOUNDARAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons involved in Bombay Bomb Blast case arrested so far and likely to be arrested; and

(b) the present status of investigations in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) A total of 198 persons have been identified for their involvement in the crime. Charges have since been framed against 135 accused persons, while 26 accused persons have been discharged by the Court. 2 have turned approvers and 1 later died in judicial custody, 34 accused persons are absconding.

(b) the trial of the case is in progress.